

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 277, 278 of 2014
&
Appeal Nos. 65, 66, 56 of 2015

Dated: 13th July, 2015

In the matter of:-

Chhattisgarh State Power Distribution Co. Ltd.Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Ors.
...Respondent(s)

ORDER

The Court has not assembled. As agreed by the parties, list these matters on **02.09.2015**.

Court Master